

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

LIBRARY

O.A./350/13812016

Dated: 20.01.2021



Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. N. Chatterjee, Administrative Member

SWAPAN KR MONDAL

Versus

STEEL AUTHORITY OF INDIA

For the applicant : None

For the respondents : None

O R D E R (Oral)

Per : Bidisha Banerjee, Judicial Member

None appeared on behalf of the applicant for long, and even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

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(Dr. N. Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

drh